

ACT NO. XVII OF 1937.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 5th April, 1937.)

An Act to amend the Indian Red Cross Society Act, 1920, for certain purposes.

WHEREAS it is expedient to amend the Indian Red Cross Society Act, 1920, for the purposes hereinafter appearing; It is hereby enacted as follows :—

XV of 1920.

1. This Act may be called the Indian Red Cross Society (Amendment) Act, 1937. Short title.

XV of 1920

2. Section 8 of the Indian Red Cross Society Act, 1920 (hereinafter referred to as the said Act); shall be re-numbered as sub-section (1) of that section, and to that section as so re-numbered the following sub-sections shall be added, namely :—

Amendment of section 8, Act XV of 1920.

“(2) The Governor General in Council may, by notification in the Gazette of India, direct that any Province, State or other part of India specified in the first column of the Second Schedule shall be excluded therefrom or that any Province, State or other part of India not specified therein shall be included therein and that the percentages specified in the third column of the said Schedule shall be varied as required by any such exclusion or inclusion.

(3) On the issue of a notification under sub-section (2) the Second Schedule shall be deemed to be amended in accordance with such notification.

(4) No notification under sub-section (2) shall be made without the consent of every Branch Committee constituted in the Provinces, States and other parts of India for the time being included in the Second Schedule.”

Price anna 1 or 1½d.

3. For the Second Schedule to the said Act the following Schedule shall be substituted, namely :—

Substitution
of new
Schedule for
the Second
Schedule to
Act XV of
1920.

“ SECOND SCHEDULE.

(See section 8.)

Statement showing contributions made by Provinces and States in India to the Central “ Our Day ” Fund and the approximate percentage of their claim on the interest on the Capital Fund of the Joint War Committee, Indian Branch.

Names of Provinces, States, etc.	Amount of contribution.	Approximate percentage of claim on the interest of Capital Fund.
	Lakhs.	
United Provinces	15	18.70
Bombay		8.15
Western India States }	10	3.14
Sind		1.25
Bengal	10	12.54
Punjab	11	13.47
Central Provinces	4	4.87
Bihar	4½	5.74
Orissa	1	1.08
Madras	5½	7.25
Rajputana	4	4.87
Central India	3½	3.80
Gwalior	1½	1.62
North-West Frontier	2½	2.70
Hyderabad (Deccan)	3	3.80
Assam	1½	1.62
Baluchistan	1½	1.62
Mysore	1½	1.62
Kashmir	1	1.08
Baroda	½	.54
Delhi	½	.54